

C.A.No. 5228 OF 2000
ITEM No.5

Court No.11

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.1 in
Civil Appeal No.5228/2000

MGT.OF THE GOODWILL GIRLS H.SCHOOL & ANR

Appellant (s)

VERSUS

SMT. J.MARY SUSHEELA & ORS.

Respondent (s)

(For modification of court's order dated 15.09.2000)

Date : 08/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. P.R. Ramasesh,Adv.

For Respondent (s) Mr. R.S. Hegde,Adv.
Mr. P.P. Singh,Adv.

Mr. N. Ganpathy,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Four weeks' time is granted for filing counter, as
prayed for in the letter.

.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master